

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

No. 10133-2 /Library/Books/Quotation/2016

Dated, Delhi the

29 APR 2017
~~29 APR 2017~~
29 APR 2017

To

The Website Committee,
Tis Hazari Courts,
Delhi.

Sub.: Regarding Quotation for the Books.

Sir/ Madam,

I am directed by the Ld. Chairperson of Centralized Library Committee to request you to kindly put the quotation enclosed with this letter, on the subject cited above, on the Website of District Courts Delhi.

Thanking you,

Yours faithfully,

Neelam
29/4/17
(NEELAM PANDEY)

Incharge Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As Above.

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

NOTICE

Sub. :- **Regarding Quotation for the Law Books, Bare Acts, Swamy's Books and General Books.**

Sir/ Madam,

You are requested to send the quotation for the latest editions of Law Books, Bare Acts, Swamy's Books and General Books mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054 on or before 16-05-2017 (Tuesday) till 4:00 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **16-05-2017 (Tuesday) at 4:00 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for the Books.

You should quote the rates of the latest edition of Law Books, Bare Acts, Swamy's Books and General Books, for which you are required to submit the sample(s). **Without Sample(s) of the Books, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,

Neelam
29/4/17
(NEELAM PANDEY)

Incharge Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As above.

**LIST OF LAW BOOKS, BARE ACTS,
SWAMY'S BOOKS AND
GENERAL BOOKS**

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
1	LAW OF ARBITRATION	S.D. SINGH	1
2	LAW OF ARMS AND EXPLOSIVES ACT	D.R. PREM	1
3	LAW OF ARMS AND EXPLOSIVES ACT	J.P. BHATNAGAR	1
4	FEMA MONEY LAUDERING ACT AND COFEPOSA	B.N. GURURAJ	1
5	CHILD LABOUR	V.K. DEWAN AND VARSHA CHANDRA	1
6	JUSTICE FOR CHILDREN	NINA P NAYAK	2
7	CHILD SEXUAL ABUSE AND THE LAW	MAHARUKH ADENWALLA	2
8	CHILD RIGHTS IN INDIA : LAW, POLICY, AND PRACATICE	ASHA BAJPAI	2
9	AMBEDKAR: THE MAKING OF THE INDIAN CONSTITUTION	H.V. HANDE	1
10	MAKING OF INDIA'S CONSTITUTION	H.R. KHANNA	1
11	CONTEMPT LAW CASEBOOK	MAHINDER NARAIN	1
12	RESTORATIVE JUSTICE	GEERY JOHNSTONE	2
13	URBAN CRIME PREVENTION, SURVEILLANCE AND RESTORATIVE JUSTICE	PAUL KNEPPER, ED.	2
14	NEW LAW OF DELHI CO-OPERATIVE SOCIETIES	RAKESH TRIPATHI	1
15	LAW OF ACQUISITION OF LAND IN INDIA	B.L. BANSAL AND R. AIYER	1
16	PREVENTION OF FOOD ADULTERATION ACT AND RULES	ANIL SACHDEVA	1
17	DELHI EXCISE ACT	HUIBEDE	1
18	HINDU RELIGIOUS AND CHARITABLE ENDOWMENTS	V.K. VARADACHARI	1
19	HUMAN RIGHTS IN INDIA	V.R. KRISHNA IYER	1
20	LAW OF TRADE MARKS AND PASSING OFF	P. NARAYANAN	1
21	INTELLECTUAL PROPERTY RIGHT AND COMPETITION POLICY	STEVEN D. ANDERMAN	1
22	CRIMINAL JUSTICE AND MEDICAL LAW	S.V. JOGA RAO	2
23	RULE OF LAW IN A FREE SOCIETY	N.R. MADHAVA MENON	2
24	NEITHER ROSES NOR THORNS	H.R. KHANNA	1
25	THE SEERVAI LEGACY	H.M. SEERVAI	1
26	JUST MEMOS	LAUREL CURRIE OATES AND ANNE ENQUIST	2

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
27	JUST RESEARCH	LAUREL CURRIE OATES AND ANNE ENQUIST	2
28	MUSLIM WOMENT (PROTECTION OF RIGHTS ON DIVORCE) ACT	V.R. KRISHNA IYER	1
29	LAW, POVERTY AND LEGAL AID : ACCESS TO CRIMINAL JUSTICE	S. MURALIDHAR	1
30	LAW RELATING TO RIGHT TO INFORMATION	S.V. JOGA RAO	1
31	LAW OF TORTS	SALMOND AND HEUSTON	1
32	ANGEL OF DEATH ROW	ANDREA D LYON	2
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41	BOOK OF MIRDAD	MIKHAL NAIMI (WATKIN PUB)	2
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43	YOGASAN VIGYAN (HINDI)	DHIRENDRA YOG PRAKASHAN	2
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53	EVERY MAN IN HIS HUMOUR	BEN JONSON	2
54	ORGANISED CRIME	PRAFULLAH PADHY, ED	1

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55	WE, THE PEOPLE	N.A. PALKHIVALA	1
56	THEODORE BOONE: THE ACCUSED	JOHN GRISHAM	1
57	ASHTAVAKRA GEETA (HINDI)	GEETA PRESS	1
58	LAW AND ORDER	C.K. ALLEN	1
59	BASIC SKILLS FOR THE NEW MEDIATOR	ALAN H. GOODMAN (SOLOMON PRESS, 2nd EDITION, 2004)	1
60	BEYOND REASON : USING EMOTIONS AS YOU NEGOTIATE	ROGER FISHER AND DANIEL SHAPIRO (PENGUIN BOOKS, 2006)	1
61	BEYOND WINNING : NEGOTIATING TO CREATE VALUE IN DEALS AND DISPUTES	ROBERT H. MNOOKIN (BELKNAP PRESS OF HARVARD UNIVERSITY PRESS, 2004)	1
62	CHALLENGING CONFLICT : MEDIATION THROUGH UNDERSTANDING	GARY FRIEDMAN & JACK HIMMEISTEIN (AMERICAN BAR ASSOCIATION, 2009)	1
63	CONFLICT RESOLUTION	DANIEL DANA (MCGRAW HILL, 2000)	1
64	GETTING TO YES : NEGOTATING AGREEMENT WITHOUT GIVING IN	ROGER FISHER AND WILLIAM URY (PENGUIN BOOKS, 3rd EDITION, 2011)	1
65	BARGAINING FOR ADVANTAGE	G. RICHARD SHELL (PENGUIN BOOKS, 2nd EDITION, 2006)	1
66	PRACTICE OF MEDIATION	DOUBGLASS N. FRENKEL AND JAMES H. STARK (ASPEN PUBLISHERS, 2008)	1
67	THE MEDIATOR'S HANDBOOK	JENNIFRE BEER & EILEEN STIEF (FRIENDS CONFLICT RESOLUTION PROGRAMS, 1998)	1
68	INCOME TAX ON SALARIES FOR THE FINANCIAL YEAR 2015-2016	SWAMY'S	12
69	COMPANIES ACT	SETHNA'S	12
70	DELHI MUNICIPAL CORPORATION ACT	VERMA'S	12
71	THE DELHI PREVENTION OF TOUTING AND MALPRACTICES AGAINST TOURISTS ACT	BARE ACT	12
72	READING LAW : THE INTERPRETATION OF LEGAL TEXTS	SCALIA AND GARNER'S	1
73	REFLECTIONS OF JUDGING	J. RICHARD POSNER (JUDGE)	1
74	10 JUDGMENTS THAT CHANGED INDIA	ZIA MODI	1
75	LANDMARK JUDGMENTS THAT CHANGED INDIA	JUSTICE ASHOK KUMAR GANGULY	1
76	THE INDIAN CONSTITUTION	MADHAV KHOSIA	1
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79	THE TRANSFER OF PROPERTY ACT	B.B. MITRA	6
80	DELHI MOTOR VEHICLE RULES	AVAILABLE AUTHOR	6
81	INDIAN SUCCESSION ACT	SANJIVA ROW	6
82	COURT FEES AND SUIT VALUATION	SANJIVA ROW	6
83	CONSUMER PROTECTION ACT	Dr. J.N. BAROWALIA	6
84	LAW OF PARTNERSHIP	S.D. SINGH & J.P. GUPTA	6
85	LAW OF INJUNCTION	C.M. ROW	6
86	COURT FEES AND SUIT VALUATION	BARE ACT	6
87	TEMPLE OF JUSTICE - A SCHOOL OF LIFE	MS. POONAM A. BAMBA	15
88	SPARKLING PUNJAB	VIJAY SINGAL	6
89	HINDUISM FROM MAYA TO MOKSHA	VIJAY SINGAL	6
90	THE TRUTH RETOLD FOR JOYOUS LIVING	R.P. LAO	6
91	ABC's OF INDIAN NATIONAL EDUCATION	Dr. BELOO MEHRA	6
92	योग महाविज्ञान	डॉ. कामाख्या कुमार	6
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94	मेरा भारत इतिहास और संस्कृति	प्रोफेसर रेड्डी	6
95	SILENCE WHISPER OF THE DIVINE	MAJOR GENERAL J.K. KAUSHIK	6
96	EMPIRE TO INDEPENDENCE INDIAN SOLDIERS BUGLE THE LAST POST FOR THE BRITISH RAJ	MAJOR GENERAL JAI KRISHAN KAUSHIK	6
97	विधि शब्दावली (अंग्रेजी-हिन्दी)		5
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107	LAW OF AADHAAR - BASED ON THE AADHAR (TARGETED DELIEVERY OF FINANCIAL AND OTHER SUBSIDIES, BENEFIT AND SERVICES) ACT, 2016	PAWAN DUGGAL	2
108	PRINCIPAL OF ADMINISTATIVE LAW (IN TWO VOLUMES)	M.P. JAIN	2
109	ARBITRATIONA AND CONCILIATION ACT	AVAILABLE AUTHOR	4
110	LAW OF ADVERSE POSSESION	MANTHA RAMAMURTHY	8
111	ARMS AND EXPLOSIVES ACT	SAXENA AND GAUR'S	2
112	ART OF CROSS EXAMINATION	AVAILABLE AUTHOR	2
113	ALL INDIA SERVICE MANUAL (IN THREE VOLUMES)	SARKAR'S	2
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115	LAW OF BAILS	P.V. RAMAKRISHNA'S	3
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117	CODE OF CIVIL PROCEDURE	MULLA	7
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119	CODE OF CRIMINAL PROCEDURE	SARKAR'S	10
120	CODE OF CRIMINAL PROCEDURE	RATTAN LAL AND DHIRAJ LAL'S	7
121	CODE OF CRIMINAL PROCEDURE	SOHONI'S	7
122	CONSTITUTION OF INDIA	P.M. BAKSHI	3
123	CONSTITUTION OF INDIA	V.N. SHUKLA	5
124	LAW OF CONTEMPT OF COURT AND LETISLATURE	JUSTICE TEK CHAND	2
125	CONTEMPT OF COURTS ACT	IYER'S	2
126	COURT FEES AND SUIT VALUATION ACT	SANJIVA ROW'S	4
127	COURT FEES AND SUIT VALUATION ACT	BASU'S	2
128	THE COPYRIGHT ACT	IYENGAR'S	2
129	COMPANIES ACT	AVAILABLE AUTHOR	4

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131	CRIMINAL MAJOR ACTS	SARKAR'S	2
132	CRIMINAL MAJOR ACTS	JUSTICE A.R. LAKSHMANAN	2
133	CRIMINAL MAJOR ACTS	JUSTICE KHASTGIR	22
134	CRIMINAL MANUAL (Cr.P.C., I.P.C. & EVIDENCE) AS AMENDED UP-TO-DATE	UNIVERSAL'S	2
135	CRIMINAL MINOR ACTS	SARKAR'S	2
136	CRIMINAL MINOR ACTS	UNIVERSAL'S	2
137	PRACTICAL HINTS ON CROSS EXAMINATION	B. MALIK	4
138	CUSTOM ACT (IN TWO VOLUMES)	MUKHERJEE'S	2
139	DELHI LOCAL LAWS	D.K. SHARMA	4
140	DELHI MUNICIPAL CORPORATION ACT	AVAILABLE AUTHOR	4
141	DELHI RENT CONTROL ACT	AVAILABLE AUTHOR	5
142	DELHI SPECIAL LAWS	RAJIV RAHEJA	16
143	DOWRY PROHIBITION ACT	AVAILABLE AUTHOR	4
144	LAW OF DEFAMATION	B.N. MEHROTRA'S	3
145	THE EMPLOYEE'S COMPENSATION ACT WITH SCHEDULES AND RULES	AIYAR & AIYAR	2
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148	LAW OF ELECTRICITY IN INDIA	SARKAR'S	2
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150	ENVIRONMENT AND POLLUTION LAW IN INDIA	AVAILABLE AUTHOR	3
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155	GENERAL CLAUSES ACT	SWAMIKUMU'S	2
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157	LAW OF EVIDENCE	CHIEF JUSTICE M. MONIR	2

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159	LAW OF EVIDENCE	C.D. FIELD'S	7
160	INDIAN PENAL CODE	BASU'S	4
161	INDIAN PENAL CODE	NELSON'S	4
162	LAW OF CRIMES	RATTAN LAL AND DHIRAJ LAL'S	9
163	IMPLEMENTATION OF BASIC HUMAN RIGHTS	MANOJ KUMAR SINHA	3
164	INFORMATION TECHNOLOGY ACT	AVAILABLE AUTHOR	2
165	INTELLECTUAL PROPERTY LAWS	AVAILABLE AUTHOR	5
166	INSOLVANCY	Dr. NEERA BHARIHOKE	3
167	JURISPRUDENCE	MODI'S	7
168	JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT	R.N. CHAUDHARY'S	5
169	LABOUR AND INDUSTIRAL LAWS (IN TWO VOLUMES)	H.L. KUMAR	3
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171	LAW OF INJUNCTION (IN TWO VOLUMES)	NELSON'S	2
172	LAW OF INJUNCTIONS	C.M. ROW	2
173	LAW OF LIMITATION AND PRESCRIPTION (IN TWO VOLUMES)	U.N. MITRA'S	2
174	GUIDE TO DEPARTMENTAL ENQUIRIES AGAINST GOVERNMENT SERVANT	P.V. RAMAKRISHNA'S	4
175	GUARDIAN AND WARDS ACT	P.S. NARAYAN	2
176	GUARDIAN AND WARDS ACT	IYNENGAR'S	2
177	HUMAN RIGHTS	Y.S. R. MURTHI	2
178	FUNDAMENTAL RIGHTS	I.R. CHATURVEDI & CHATURVEDI	2
179	HIRE PURCHASE	D.D. SETH	3
180	HINDU LAWS	MULLA'S	5
181	HINDU LAWS	SRINIWASAN	2
182	HINDU SUCESSION ACT	B. MALIK	2
183	HINDU ADOPTION AND MAINTENANCE	M.N. SRINIWASAN	2
184	LAW OF ADOPTION, MINORITY, GUARDIANSHIP AND CUSTODY	PARAS DIWAN	3
185	LAW OF MARRIAGE AND DIVORCE	PARAS DIWAN	3

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186	HINDU MARRIAGE & DIVORCE	M.N. SRINIWASAN	2
187	LAW OF MAINTENANCE	S.N. AGGARWAL	4
188	LAW OF PARTNERSHIP	NARAYANA	5
189	LAW OF PARTNERSHIP WITH LIMITED LIABILITY PARTNERSHIP AND MODEL FORMS	J.P. SINGHAL	2
190	LAW OF PLEADING, DRAFTING AND CONVEYANCING	AVAILABLE AUTHOR	2
191	PLEADINGS AND PRACTICE	N.S. BINDRA	2
192	LAW OF TORT - INCLUDING COMPNSATION UNDER THE CONSUMER PROTECTION	S.P. SINGH	3
193	LAW OF TORTS	RATTAN LAL AND DHIRAJ LAL'S	3
194	LAW ON MOTOR ACCIDENTS CLAIMS AND COMPENSATION	SARKAR'S	4
195	LAW RELATING TO TENDERS AND GOVERNMENT CONTRACTS	T.R. DESAI	5
196	LAW RELATING TO DAMAGES, CLAIMS AND COMPENSATION	AVAILABLE AUTHOR	2
197	LAW RELATING TO NOTARIES, POWER OF ATTORENY, AFFIDAVITS AND DEEDS	MAZUMDAR	2
198	THE LIMITATION ACT	BASU'S	2
199	THE LIMITATION ACT	B.B. MITRA'S	5
200	MEDIATION PRACTICE & LAW	SHRI RAM PANCHOO	2
201	MODERN LAW OF INSURANCE IN INDIA	K.S.N. MURTI & K.V.S. SHARMA	3
202	MEDICAL JURISPRUDENCE AND TOXIOLOGY	LYON'S	2
203	MOHAMMEDAN LAW	TAHIR MOHAMAD	3
204	MOHAMMEDAN LAW	MULLA'S	4
205	MOTOR VEHICLE ACT	AVAILABLE AUTHOR	5
206	NARCOTIC DRUGS & PSYCHOTROPIC SUBSTANCES ACT	R.P. KATARIA'S	5
207	NEGOTIABLE INSTRUMENTS ACT	AVAILABLE AUTHOR	7
208	PASSPORT ACT	AVAILABLE AUTHOR	4
209	PARTITION ACT	AVAILABLE AUTHOR	4
210	PREVENTION OF CORRUPTION ACT	A.S. RAMACHANDRA RAO'S	2
211	PREVENTION OF CORRUPTION ACT	GAUR AND SAXENA'S	2
212	PREVENTION OF CORRUPTION ACT	SETH & KAPOOR'S	2
213	PREVENTION OF CORRUPTION ACT	P.V. RAMAKRISHNA'S	2

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214	A COMPLETE GUIDE TO PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	Dr. PRATAP S. MALIK	2
215	PROTECTION OF CHILDREN FROM SEXUAL ASSAULT ACT	AVAILABLE AUTHOR	4
216	PRINCIPLES OF STATUTORY INTERPRETATION	G.P. SINGH'S	2
217	PROBATION OF OF TENDERS ACT	AVAILABLE AUTHOR	2
218	PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT	P.K. DAS	2
219	PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT	AVAILABLE AUTHOR	2
220	THE RIGHT TO FAIR COMPENSATION AND TRANSPARENCY IN LAND ACQUISITION, REHABILITATION AND RESETTLEMENT ACT, 2013	OM PRAKASH AGGARWALA	5
221	LAW OF LAND ACQUISITION REGULATION AND COMPENSATION	AWASTHI	2
222	LAND ACQUISITION ACT	J.P. AGGARWAL	3
223	REGISTRATION ACT	SANJIVA ROW'S	2
224	REGISTRATION ACT	MALIK	2
225	RIGHT TO INFORMATION ACT	MAJUMDAR	2
226	HANDBOOK ON THE RIGHT TO INFORMATION ACT	P.K. DAS	2
227	SALES OF GOODS ACT	AVAILABLE AUTHOR	2
228	LAW OF SALE OF GOODS	AIYAR P. RAMANATHA	2
229	SCHEDULED CASTES AND SCHEDULED TRIBES (PREVENTION OF ATROCITIES) ACT	NARAYANA	4
230	SCIENTIFIC CRIMINAL INVESTIGATION	B.R. SHARMA	2
231	SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT	AVAILABLE AUTHOR	2
232	SOCIETIES REGISTRATION ACT	S.C. MITRA'S	2
233	THE SPECIFIC RELIEF ACT	ANAND & IYER'S	5
234	STAMP ACT	AVAILABLE AUTHOR	5
235	INDIAN SUCCESSION ACT	PARAS DIWAN	3
236	THE TRADE MARKS ACT	AVAILABLE AUTHOR	7
237	TRANSFER OF PROPERTY ACT	H.S. GOUR'S	5
238	TEXTBOOK ON TRANSFER OF PROPERTY ACT	AVTAR SINGH	2
239	WAKFS LAWS IN INDIA	JAFRI'S	2
240	LAW OF WILLS - DEALING WITH WILLS OF ALL COMMUNITIES INCLUDING EXHAUSTIVE CASE LAW ALONG WITH MODEL FORMS OF WILLS AND RELEVANT STATUTES	GOPALAKRISHNAN'S	2

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241	LAW OF WILLS	NARAYANA	2
242	LAW OF WILLS	N.D. BASU'S	2
243	THE SLUM AREAS (IMPROVEMENT AND CLEARANCE) ACT ALONG WITH RULES	AVAILABLE AUTHOR	3
244	JAIL MANUAL	AVAILABLE AUTHOR	30
245	HANDBOOK 2017	SWAMY'S	18
246	INCOME TAX ON SALARIES 2017-2018	SWAMY'S	18
247	CENTRAL CIVIL ACTS BY PROFESSIONAL'S	BARE ACT	15
248	CRIMINAL MINOR ACTS BY UNIVERSAL'S	BARE ACT	20
249	AADHAAR (TRAGED DELIVERY OF FINANCIAL AND OTHER SUBSIDIES, BENEFITS AND SERVICES) ACT, 2016 WITH ORDER AND REGULATIONS	BARE ACT	6
250	ADMINISTRATION OF EVACUEE PROPERTY ACT, 1950 WITH RULES, 1950	BARE ACT	5
251	ADMINISTRATIVE TRIBUNALS ACT, 1985 ALONG WITH CAT (PROCEDURE) RULES, 1987 CAT RULES OF PRACTICE, 1993 AND CONTEMPT OF COURTS (C.A.T.) RULES, 1992	BARE ACT	5
252	ADVOCATES ACT, 1961	BARE ACT	5
253	AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981 ALONG WITH RULES, 1982	BARE ACT	11
254	ARBITRATION AND CONCILIATION ACT, 1996 ALONG WITH SCHEME, 1996	BARE ACT	20
255	ARMS ACT, 1959 ALONG WITH RULES, 2016	BARE ACT	10
256	ARMY ACT, 1950 WTH RULES, 1954	BARE ACT	10
257	BANKERS BOOKS EVIDENCE ACT, 1891	BARE ACT	5
258	BEEDI AND CIGAR WORKERS (CONDITIONS OF EMPLOYMENT) ACT, 1966 ALONG WITH WELFARE CESS AND WELFARE FUND ACT AND RULES	BARE ACT	5
259	PROHIBITION OF BENAMI PROPERTY TRANSACTIONS ACT, 1988	BARE ACT	5
260	BLACK MONEY (UNDISCLOSED FOREIGN INCOME AND ASSETS) AND IMPOSITION OF TAX ACT, 2015	BARE ACT	5
261	BOILERS ACT, 1923 ALONG WITH RULES	BARE ACT	8
262	BONDED LABOUR SYSTEM (ABOLITION) ACT, 1976 ALONG WITH RULES, 1976	BARE ACT	5
263	BUILDING AND OTHER CONSTRUCTION WORKERS (REGULATION OF EMPLOYMENT AND CONDITIONS OF SERVICE) ACT, 1996 ALONG WITH RULES, 1998 WITH CESS ACT AND RULES	BARE ACT	9
264	BUREAU OF INDIAN STANDARDS ACT, 1986 ALONG WITH RULES AND REGULATIONS	BARE ACT	7

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266	CANTONMENTS ACT, 2006	BARE ACT	5
267	CARRIER LAWS	BARE ACT	8
268	CATTLE TRESPASS ACT, 1871	BARE ACT	5
269	CENTRAL ELECTRICITY REGULATORY COMMISSION AND REGULATIONS	BARE ACT	5
270	CENTRAL EXCISE ACT, 1944 AS AMENDED BY FINANCE ACT, 2016 & INSOLVENCY AND BANKRUPTCY CODE, 2016	BARE ACT	5
271	CENTRAL SALES TAX ACT, 1956 ALONG WITH RULES, 1957	BARE ACT	5
272	CENTRAL VIGILANCE COMMISSION ACT, 2003	BARE ACT	5
273	CHARITABLE AND RELIGIOUS TRUSTS ACT, 1920 ALONG WITH CHARITABLE ENDOWMENTS ACT, 1890 AND RELIGIOUS ENDOWMENTS ACT, 1863	BARE ACT	9
274	CHILD AND ADOLESCENT LABOUR (PROHIBITION AND REGULATION) ACT, 1986 ALONG WITH RULES, 1988 AND CHILDREN (PLEDGING OF LABOUR) ACT, 1933	BARE ACT	10
275	CHILD MARRIAGE RESTRAINT ACT, 1929	BARE ACT	5
276	CHRISTIAN MARRIAGE ACT, 1872	BARE ACT	7
277	CODE OF CIVIL PROCEDURE , 1908 WITH STATE & HIGH COURT AMENDMENTS WITH LETTERS PATENT	BARE ACT	10
278	CODE OF CRIMINAL PROCEDURE, 1973	BARE ACT	25
279	COFEPOSA ACT, 1974 AND SAFEMFOP ACT, 1976 WITH RULES, 2006	BARE ACT	5
280	COMMERCIAL COURTS, COMMERCIAL DIVISION AND COMMERCIAL APPELLATE DIVISION OF HIGH COURTS ACT, 2015	BARE ACT	10
281	COMMISSION OF INQUIRY ACT, 1952 ALONG WITH RULES, 1972	BARE ACT	10
282	COMPANIES ACT, 2013 WITH ALLIED COMPANIES RULES ALONG WITH COMPANIES (REMOVAL OF DIFFICULTIES) ORDERS	BARE ACT	10
283	COMPANIES (INDIAN ACCOUNTING STANDARDS) RULES, 2015	BARE ACT	5
284	COMPETITION ACT, 2002 WITH ALLIED RULES	BARE ACT	5
285	CONSTITUTION OF INDIA	BARE ACT	20
286	CONSUMER PROTECTION ACT, 1986 ALONG WITH RULES, 1987 AND REGULATIONS, 2005	BARE ACT	5
287	CONTEMPT OF COURTS ACT, 1971 ALONG WITH RULES TO REGULATE PROCEEDINGS FOR CONTEMPT OF THE SUPREME COURT, 1975	BARE ACT	15
288	CONTRACT ACT, 1872	BARE ACT	10

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289	CONTRACT LABOUR (REGULATION AND ABOLITION) ACT, 1970 ALONG WITH RULES, 1971	BARE ACT	9
290	COPYRIGHT ACT, 1957 ALONG WITH INTERNATIONAL COPYRIGHT ORDER, 1999	BARE ACT	10
291	COURT FEES ACT, 1870	BARE ACT	11
292	CRIMINAL LAW (AMENDMENT) ACTS, 2013 (w.e.f. 03-02-2013) (NEW ANTI-RAPE LAW)	BARE ACT	5
293	CUSTOMS ACT, 1962 AS AMENDED BY FINANCE ACT, 2016 & INSOLVENCY AND BANKRUPTCY CODE, 2016	BARE ACT	5
294	DISASTER MANAGEMENT ACT, 2005 ALONG WITH ALLIED RULES	BARE ACT	11
295	DIVORCE ACT, 1869	BARE ACT	5
296	DOWRY PROHIBITION ACT, 1961 ALONG WITH RULES AND RELEVANT PROVISIONS OF IPC	BARE ACT	5
297	DRUGS & COSMETICS ACT, 1940 ALONG WITH RULES, 1945	BARE ACT	5
298	DRUGS & MAGIC REMEDIES (OBJECTIONABLE ADVERTISEMENTS) ACT, 1954 ALONG WITH RULES, 1955	BARE ACT	5
299	DRUGS (PRICE CONTROL) ORDER, 2013	BARE ACT	5
300	EASEMENTS ACT, 1882	BARE ACT	5
301	ELECTRICITY ACT, 2003 ALONG WITH RULES, 2005 AND ALLIED RULES AND ORDERS	BARE ACT	5
302	EMIGRATION ACT 1983 ALONG WITH RULES, 1983	BARE ACT	9
303	EMPLOYEE'S COMPENSATION ACT, 1923 ALONG WITH ALLIED RULES	BARE ACT	9
304	EMPLOYEE'S PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT, 1952, ALONG WITH E.P.F. SCHEME, 1952 WITH ALLIED SCHEMES, RULES AND FORMS	BARE ACT	11
305	EMPLOYEES' STATE INSURANCE ACT, 1948 ALONG WITH RULES AND REGULATION	BARE ACT	5
306	ENEMY PROPERTY ACT, 1968 ALONG WITH ENEMY PROPERTY RULES, 2015	BARE ACT	5
307	ENVIRONMENT (PROTECTION) ACT, 1986 ALONG WITH ALLIED RULES	BARE ACT	5
308	ESSENTIAL COMMODITIES ACT, 1955 ALONG WITH ALLIED ACTS	BARE ACT	10
309	EVIDENCE ACT, 1872	BARE ACT	25
310	EXPLOSIVES ACT, 1884 ALONG WITH THE EXPLOSIVE SUBSTANCES ACT, 1908 AND THE EXPLOSIVES RULES, 2008	BARE ACT	5
311	FACTORIES ACT, 1948	BARE ACT	5
312	FAMILY COURTS ACT, 1984	BARE ACT	5
313	FATAL ACCIDENTS ACT, 1855	BARE ACT	11

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314	FISCAL RESPONSIBILITY AND BUDGET MANAGEMENT ACT, 2003 AS AMENDED BY THE FINANCE ACT ALONG WITH RULES	BARE ACT	5
315	FOOD SAFETY AND STANDARDS ACT, 2006 ALONG WITH ALLIED RULES, REGULATIONS AND ORDER	BARE ACT	9
316	FOREIGN CONTRIBUTION (REGULATION) ACT, 2010 ALONG WITH RULES AND REGULATIONS	BARE ACT	9
317	FOREIGN EXCHANGE MANAGEMENT ACT, 1999 AS AMENDED BY THE FINANCE ACT	BARE ACT	5
318	FOREIGN TRADE (DEVELOPMENT AND REGULATION)	BARE ACT	10
319	FOREIGN MARRIAGE ACT, 1969 ALONG WITH FOREIGN MARRIAGE RULES	BARE ACT	11
320	FOREIGNERS ACT, 1946 ALONG WITH FOREIGNERS ORDERS, 1948 WITH REGISTRATION OF FOREIGNERS ACT, 1939 AND RULES, 1992	BARE ACT	5
321	FORWARD CONTRACTS (REGULATION) ACT, 1952 AS AMENDED BY THE FINANCE ACT	BARE ACT	5
322	GENERAL CLAUSES ACT, 1897	BARE ACT	10
323	GOVERNMENT SECURITIES ACT, 2006 ALONG WITH REGULATIONS	BARE ACT	9
324	GUARDIANS AND WARDS ACT, 1890	BARE ACT	5
325	HINDU LAWS	BARE ACT	5
326	HINDU ADOPTION AND MAINTENANCE ACT, 1956	BARE ACT	10
327	HINDU MARRIAGE ACT, 1955	BARE ACT	5
328	HINDU MINORITY AND GUARDIANSHIP ACT, 1956	BARE ACT	5
329	HINDU SUCCESSION ACT, 1956	BARE ACT	10
330	IDENTIFICATION OF PRISONERS ACT, 1920	BARE ACT	9
331	IMMORAL TRAFFIC (PREVENTION) ACT, 1956	BARE ACT	5
332	INCOME TAX ACT AS AMENDED BY THE FINANCE ACT, 2016 & INSOLVENCY AND BANKRUPTCY CODE, 2016	BARE ACT	5
333	INDECENT REPRESENTATION OF WOMEN (PROHIBITION) ACT, 1986 ALONG WITH RULES, 1987	BARE ACT	5
334	INDIAN PENAL CODE, 1860 WITH CLASSIFICATION OF OFFENCES AND STATE AMENDMENTS	BARE ACT	25
335	INDUSTRIAL DISPUTES ACT, 1947 ALONG WITH (CENTRAL) RULES, 1957 AND ALLIED RULES	BARE ACT	5
336	INFORMATION TECHNOLOGY ACT, 2000 ALONG WITH RULES AND REGULATIONS	BARE ACT	15
337	INSOLVENCY AND BANKRUPTCY CODE, 2016	BARE ACT	5
338	INSURANCE ACT, 1938 ALONG WITH ALLIED ACT AND RULES	BARE ACT	5

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339	INTEREST ACT, 1978	BARE ACT	5
340	JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2000 ALONG WITH RULES	BARE ACT	15
341	LAND ACQUISITION ACT, 1894	BARE ACT	5
342	LEGAL SERVICES AUTHORITIES ACT, 1987 ALONG WITH ALLIED RULES AND REGULATIONS	BARE ACT	5
343	LIMITATION ACT, 1963	BARE ACT	30
344	LOKPAL AND LOKAYUKTAS ACT, 2013	BARE ACT	5
345	MAJORITY ACT, 1875 ALONG WITH GUARDIAN AND WARDS ACT, 1890	BARE ACT	5
346	MAINTENANCE AND WELFARE OF PARENTS AND SENIOR CITIZENS ACT, 2007	BARE ACT	5
347	MATERNITY BENEFIT ACT, 1961 ALONG WITH RULES, 1963	BARE ACT	5
348	MEDIATION AND CONCILIATION RULES	BARE ACT	9
349	MEDICAL COUNCIL ACT, 1956 ALONG WITH ALLIED ACT, RULES AND REGULATIONS	BARE ACT	15
350	MEDICAL TERMINATION OF PREGNANCY ACT, 1971 ALONG WITH RULES AND REGULATIONS	BARE ACT	5
351	MENTAL HEALTH ACT, 1987 ALONG WITH CENTRAL MENTAL HEALTH AUTHORITIES RULES, 1990 AND STATE MENTAL HEALTH RULES, 1990	BARE ACT	5
352	MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT, 1957 ALONG WITH MINERAL CONCESSION RULES, 1960 AND ALLIED RULES	BARE ACT	5
353	MINIMUM WAGES ACT, 1948 ALONG WITH CENTRAL RULES, 1950	BARE ACT	7
354	MOTOR VEHICLES ACT, 1988	BARE ACT	17
355	MOTOR VEHICLES RULES, 1989 ALONG WITH ALLIED MATERIAL	BARE ACT	7
356	MULTI STATE CO-OPERATIVE SOCIETIES ACT, 2002 ALONG WITH RULES, 2002	BARE ACT	5
357	MUSLIM LAWS	BARE ACT	5
358	MUSLIM WOMEN (PROTECTION OF RIGHTS ON DIVORCE) ACT, 1986 ALONG WITH RULES, 1986	BARE ACT	5
359	NARCOTIC DRUGS & PSCHOTROPIC SUBSTANCES ACT, 1985 ALONG WITH ALLIED ACT, RULES AND ORDER	BARE ACT	5
360	NATIONAL FOOD SECURITY ACT, 2013	BARE ACT	5
361	NATIONAL GREEN TRIBUNAL ACT, 2010 WITH ORDER, 2010 ALONG WITH THE NATIONAL GREEN TRIBUNAL (PRACTICE AND PROCEDURE) RULES, 2011	BARE ACT	5
362	NATIONAL INVESTIGATION AGENCY ACT, 2008	BARE ACT	8
363	NATIONAL JUDICIAL APPOINTMENT COMMISSION ACT, 2014	BARE ACT	5

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364	NEGOTIABLE INSTRUMENTS ACT, 1881	BARE ACT	35
365	OATHS ACT, 1969	BARE ACT	5
366	OFFICIAL SECRETS ACT, 1923	BARE ACT	5
367	PARTITION ACT, 1893	BARE ACT	5
368	PARTNERSHIP ACT, 1932	BARE ACT	5
369	PATENTS ACT, 1970 ALONG WITH RULES, 2003	BARE ACT	5
370	PAYMENT AND SETTLEMENT SYSTEMS ACT, 2007	BARE ACT	15
371	PAYMENT OF BONUS ACT, 1965 ALONG WITH RULES, 1975	BARE ACT	5
372	PAYMENT OF GRAUTITY ACT, 1972 ALONG WITH RULES, 1972	BARE ACT	5
373	PAYMENT OF WAGES ACT, 1936 ALONG WITH (PROCEDURE) RULES, 1937	BARE ACT	5
374	PERSONS WITH DISABILITIES (EQUAL OPPORTUNITIES, PROTECTION OF RIGHTS AND FULL PARTICIPATION) ACT, 1995 ALONG WITH RULES, 1996 AND NATIONAL TRUST FOR WELFARE OF PERSONS WITH DISBILITIES ACT, 1999 WITH RULES, 2000	BARE ACT	5
375	POLICE ACTS	BARE ACT	5
376	POWERS OF ATTORNEY ACT, 1882	BARE ACT	5
377	PRE-CONCEPTION AND PRE-NATAL DIAGNOSTIC TECHNIQUES (PROHIBITION OF SEX SELECTION) ACT, 1994 ALONG WITH RULES	BARE ACT	5
378	PERVENTION OF CORRUPTION ACT, 1988	BARE ACT	5
379	PREVENTION OF CRUELTY TO ANIMALS ACT, 1960 ALONG WITH ALLIED RULES	BARE ACT	5
380	PREVENTION OF DAMAGE TO PUBLIC PROPERTY ACT, 1984 ALONG WITH THE DELHI PREVENTION OF DEFACEMENT OF PROPERTY ACT, 2007	BARE ACT	5
381	PREVENTION OF FOOD ADULTERATION ACT, 1954 ALONG WITH RULES	BARE ACT	5
382	PREVENTION OF MONEY LAUNDEERING ACT, 2002 ALONG WITH ALLIED RULES	BARE ACT	10
383	PREVENTION OF DETENTION LAWS (CONTAINING 4 ACTS)	BARE ACT	5
384	PRISONERS ACTS (CONTAINING 6 ACTS & RULES)	BARE ACT	5
385	PROBATION OF OFFENDERS ACT, 1958	BARE ACT	5
386	PROHIBITION OF CHILD MARRIAGE ACT, 2006 ALONG WITH ALLIED ACTS	BARE ACT	5
387	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012	BARE ACT	10
388	PROTECTION OF CIVIL RIGHTS ACT, 1955 ALONG WITH RULES, 1977	BARE ACT	5

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389	PROTECTION OF HUMAN RIGHTS ACT, 1993 ALONG WITH REGULATIONS AND RULES	BARE ACT	5
390	PROTECTION OF WOMENT FROM DOMESTIC VIOLENCE ACT, 2005 ALONG WITH RULES, 2006	BARE ACT	5
391	PUBLIC GAMBLING ACT, 1867	BARE ACT	5
392	PUBLIC LIABILITY INSURANCE ACT, 1991 ALONG WITH RULES, FORMS AND NOTIFICATION	BARE ACT	11
393	PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT, 1971 ALONG WITH RULES, 1971	BARE ACT	5
394	PUNJAB COURTS ACT	BARE ACT	9
395	RAILWAYS ACT, 1989 ALONG WITH ALLIED ACTS AND RULES	BARE ACT	5
396	RAILWAY CLAIMS TRIBUNAL ACT, 1987 ALONG WITH ALLIED RULES	BARE ACT	5
397	RECOVERY OF DEBTS AND BANKRUPTCY ACT, 1993 ALONG WITH ALLIED RULES	BARE ACT	5
398	RECOVERY OF DEBTS DUE TO BANK AND FINANCIAL INSTITUTION ACT	BARE ACT	5
399	REGISTRATION ACT, 1908	BARE ACT	15
400	REPRESENTATION OF THE PEOPLE ACT, 1950 AND REPRESNETATION OF THE PEOPLE ACT, 1951 ALONG WITH ALLIED ACTS AND RULES	BARE ACT	7
401	RIGHT TO CHILDREN TO FREE AND COMPULSORY EDUCATION ACT, 2009	BARE ACT	7
402	RIGHT TO FAIR COMPENSATION AND TRANSPARENCY IN LAND ACQUISITON, REHABILITATION AND RESETTLEMENT ACT, 2013	BARE ACT	5
403	RIGHT TO INFORMATION ACT, 2005	BARE ACT	5
404	ROAD TRANSPORT CORPORATION ACT, 1950	BARE ACT	5
405	SALES OF GOODS ACT, 1930	BARE ACT	5
406	SCHEDULED CASTES AND SCHDULELD TRIBES (PREVENTION OF ATROCITIES) ACT, 1989 ALONG WITH RULES	BARE ACT	10
407	SECURITIES AND EXCHANGE BOARD OF INDIA ACT, 1992 WITH SEBI (ISSUE OF CAPITAL AND DISCLOSURE REQUIREMENTS) REGULATIONS, 2009	BARE ACT	7
408	SECURITIES CONTRACTS (REGULATION) ACT, 1956 AS AMENDED BY THE FINANCE ACT ALONG WITH ALLIED RULES	BARE ACT	5
409	SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 ALONG WITH ALLIED RULES AND ORDERS	BARE ACT	5
410	SEXUAL HARASSMENT OF WOMEN AT WORKPLACE (PREVENTION, PROHIBITION AND REDRESSAL) ACT, 2013	BARE ACT	5
411	SICK INDUSTRIAL COMPANIES (SPECIAL PROVISIONS) ACT, 1985 ALONG WITH BIFR AND OTHER ALLIED RULES	BARE ACT	5

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412	SLUM AREAS (IMPROVEMENT AND CLEARANCE) ACT, 1956 ALONG WITH RULES, 1957	BARE ACT	5
413	SOCIETIES REGISTRATION ACT, 1860 WITH STATE AMENDMENTS	BARE ACT	5
414	SPECIAL ECONOMIC ZONES ACT, 2005 ALONG WITH RULES, 2006	BARE ACT	5
415	SPECIAL MARRIAGE ACT, 1954	BARE ACT	5
416	SPECIFIC RELIEF ACT, 1963	BARE ACT	25
417	STAMP ACT, 1899	BARE ACT	10
418	STANDARDS OF WEIGHTS AND MEASURES ACT, 1976 ALONG WITH ALLIED RULES AND ACT, 1985	BARE ACT	5
419	STREET VENDORS (PROTECTION OF LIVELIHOOD AND REGULATION OF STREET VENDING) ACT, 2014	BARE ACT	5
420	SUCCESSION ACT, 1925	BARE ACT	10
421	SUITS VALUATION ACT, 1925	BARE ACT	5
422	TELECOM REGULATORY AUTHORITY OF INDIA ACT, 1997 WITH ALLIED RULES AND REGULATIONS	BARE ACT	5
423	TELEGRAPH ACT, 1885 WITH THE INDIAN WIRELESS TELEGRAPHY ACT, 1933 ALONG WITH ALLIED RULES	BARE ACT	10
424	TRADE MARKS ACT, 1999 ALONG WITH ALLIED RULES	BARE ACT	10
425	TRADE AND MERCHANDISE MARKS ACT, 1958	BARE ACT	5
426	TRANSFER OF PROPERTY ACT, 1882	BARE ACT	15
427	TRANSPLANTATION OF HUMAN ORGANS AND TISSUES ACT, 1994 ALONG WITH RULES, 1995	BARE ACT	5
428	TURSTS ACT, 1882	BARE ACT	5
429	UNLAWFUL ACTIVITIES (PREVENTION) ACT, 1967 ALONG WITH ALLIED RULES, 1968	BARE ACT	5
430	WAKF ACT, 1995 ALONG WITH CENTRAL WAKF COUNCIL RULES, 1998	BARE ACT	5
431	WATER (PREVENTION AND CONTROL OF POLLUTION) ACT, 1974 ALONG WITH RULES, 1975, CESS ACT, 1977 AND CESS RULES, 1978	BARE ACT	5
432	WEALTH-TAX ACT, 1957 AS AMENDED BY FINANCE ACT	BARE ACT	5
433	WILD LIFE (PROTECTION) ACT, 1972 ALONG WITH ALLIED RULES	BARE ACT	5
434	BOMBAY PREVENTION OF BEGGING ACT, 1959 (AS EXTENDED TO U.T. OF DELHI) WITH RULES, 1960	BARE ACT	5
435	CHIT FUNDS ACT, 1982 ALONG WITH DELHI CHIT FUNDS RULES, 2007	BARE ACT	5
436	DELHI CO-OPERATIVE SOCIETIES ACT, 2003 ALONG WITH DELHI CO-OPERATIVE SOCIETIES ACT, 1972	BARE ACT	5

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437	DELHI DEVELOPMENT ACT, 1957 ALONG WITH ALLIED ACT, RULES & REGULATIONS	BARE ACT	5
438	DELHI ELECTRICITY REFORMS ACT, 2000 ALONG WITH REGULATIONS	BARE ACT	5
439	DELHI EXCISE ACT, 2009 ALONG WITH RULES, 2010	BARE ACT	5
440	DELHI FIRE SERVICE ACT, 2007	BARE ACT	5
441	DELHI LAND AND REVENUE ACT, 1954 ALONG WITH DELHI LANDS (RESTRICTIONS ON TRANSFER) ACT, 1972	BARE ACT	5
442	DELHI METRO RAILWAY (OPERATION AND MAINTENANCE) ACT, 2002 ALONG WITH ALLIED RULES	BARE ACT	5
443	DELHI MUNICIPAL CORPORATION ACT, 1957 ALONG WITH ALLIED RULES AND BYE-LAWS	BARE ACT	5
444	DELHI POLICE ACT, 1978	BARE ACT	5
445	DELHI PRESERVATION OF TREES ACT, 1994	BARE ACT	5
446	DELHI PUBLIC GAMBLING ACT, 1955	BARE ACT	5
447	DELHI RENT CONTROL ACT, 1958 ALONG WITH RULES, 1959	BARE ACT	10
448	DELHI (RIGHT TO CITIZEN TO TIME BOUND DELIVERY OF SERVICES) ACT, 2011 WITH RULES	BARE ACT	5
449	DELHI RIGHT TO INFORMATION ACT, 2001 ALONG WITH RULES, 2001	BARE ACT	10
450	DELHI SPECIAL POLICE ESTABLISHMENT ACT, 1946	BARE ACT	5
451	GOVERNMENT OF NCT OF DELHI ACT, 1991	BARE ACT	5
452	MAHARASHTRA CONTROL OF ORGANISED CRIME ACT, 1999 AS EXTENDED TO NCT OF DELHI	BARE ACT	5
453	NEW DELHI MUNICIPAL COUNCIL ACT, 1994	BARE ACT	5
454	NEW MINIMUM RATES OF WAGES IN DELHI	BARE ACT	5
455	STAMP DUTY, REGISTRATION FEES & COURT FEES IN DELHI ALONG WITH NOTIFICATION & DELHI REGISTRATION RULES, 1976	BARE ACT	5
456	THE DELHI URBAN SHELTER IMPROVEMENT BOARD ACT, 2010	BARE ACT	5